

4. Payment of compensation has been completed in respect of all the 279 villages except for an extent of 97 acres in Village Dal. The proposal for payment of compensation for this extent of 97 acres was received from the district revenue authorities only in October 1979. In view of this delay and the lapse of such a long period, the matter had to be examined in detail by the Defence authorities. Action is now on hand to issue necessary financial sanction.

**Assistance to Family of Late Prince Mirza Mohammed Bedar Bakht**

4215. SHRI INDRAJIT GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the matter of rendering Government assistance to the widow and children of the late Prince Mirza Mohammed Bedar Bakht, great grandson of the last Mughal Emperor, Bahadur Shah II, has now been decided;

(b) if so, whether any pension is proposed to be granted to the family; and

(c) whether the question of bringing Bahadur Shah's remains back to India from Rangoon was discussed with the President Ne Win of Burma during his recent visit to Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) It has been decided to grant political pension to Smt. Sultana Begum widow of late Prince Mirza Mohammed Bedar Bakht, great grandson of the last Mughal Emperor, Bahadur Shah II @ Rs. 400/- per month as a very special case. All the concerned including Smt. Sultana Begum have been informed accordingly.

(c) No, Sir.

**Retrenchment in H.S.C.L.**

4216. SHRI M. RAMANNA RAI: Will the Minister of LABOUR be pleased to state:

(a) whether HSCL retrenched 239 workers from Kudramukh recently even though it is recruiting workers afresh at their other work sites;

(b) whether he has received any representation from H.S.C. Employees Association, Kudramukh iron ore project

praying interference against retrenchment; and

(c) if so, his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):  
(a) According to the information available with us consequent on the completion of work awarded to H.S.C.L. at Kudramukh, H.S.C.L. has retrenched 239 departmental workers directly employed by them on 24-9-1980. H.S.C.L. is not recruiting afresh in the category from which workers have been retrenched.

(b) No representation from Hindustan Steel Workers Construction Limited Employees Association seems to have been received.

(c) Does not arise.

**Setting up of Industries in Foreign Countries on Turn-key basis**

4217. SHRI SMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state the total number of industrial units set up and expected to be set up by the NSIC (National Small Industries Corporation) on turn-key basis in foreign countries, country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): The National Small Industries Corporation have received enquiries for setting up turn-key projects in Tanzania, Bangladesh, Indonesia, Nigeria, Kenya, PDRY-Yemen, Afganistan and Iran. Except in the case of Tanzania and Kenya, the projects are in the initial negotiation stages. So far 48 plants for setting up small industries for an approximate value of Rs. 2.25 crores have been supplied to Tanzania and one plant to Kenya.

**New Factory of H.A.L.**

4218. SHRI A. NEELALOHITHADASAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal pending before Government of India regarding the starting of a new factory of Hindustan Aeronautics Limited;

(b) if so, what are the details of the proposal;

(c) whether Government of Kerala has sent any proposal in this connection; and